

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 4994(H)
TO BE ANSWERED ON 26th MARCH, 2018

IMPACT OF TPP

4994(H). SHRI VISHNU DAYAL RAM:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Department of Commerce had suggested in a recent meeting that the Regional Comprehensive Economic Partnership (RCEP) is not as expansive as the Trans-Pacific Partnership (TPP) agreement under which twelve sectors amongst the largest trade sectors have been included against the eight sectors included under RCEP;
- (b) if so, the details thereof along with the reaction of the government thereto;
- (c) whether it also suggested that the Government could consider an agreement with the USA to deal with the impact of TPP and if so, the reaction of the Government thereto;
- (d) whether the negative list prepared a few years ago was inadequate and if so, the details thereof; and
- (e) whether larger interests are linked to the Free Trade Agreement and if so, the precautionary measures taken or proposed to be taken by the Government in this regard?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सी. आर. चौधरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI C. R. CHAUDHARY)

(a)to(b): No Madam, there was no such suggestion. Moreover the Comprehensive and Progressive Agreement for Trans-Pacific Partnership (CPTPP) which was signed on 8 March, 2018 by 11 out of the 12 original TPP countries is a comprehensive agreement.

(c) to (e): No Madam, the government has not entered into any negotiations with the United States (US). The US is not part of the CPTPP and hence our bilateral trade is not likely to be affected.
